

## Sanjay Goel Vs Registrar Of Companies Nct Of Delhi And Haryana

**Court:** National Company Law Tribunal, New Delhi Court V

**Date of Decision:** Oct. 30, 2023

**Acts Referred:** Companies Act, 2013 &" Section 252, 252(3)

**Hon'ble Judges:** Mahendra Khandelwal, Member (J); Dr. Sanjeev Ranjan, Member (T)

**Bench:** Division Bench

**Advocate:** Sharad Rajwanshi, Ankita Sharma, Shankari Mishra

**Final Decision:** Disposed Of

### Judgement

S. No.,Name Of Shareholder,No. of Shareholder

1,Sachin Goel,"1,50,000

2,Sanjay Goel,"1,50,000

,"Total Equity Share @ Rs.

10/-each","3,00,000